

Sixteenth Loksabha

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Title: Regarding creation of Land Bank of closed Central Public Undertakings - Laid

SHRI S.P. MUDDAHANUME GOWDA (TUMKUR): Lots of Central public undertakings have either been closed or on the verge of closure. These public undertakings have at their disposal huge immovable properties. The Government of India has to protect and safeguard valuable properties belonging to the central public sector undertakings. In many cases such immovable properties are being sold in public auctions to meet the financial demands of such Public undertakings. Instead of selling such properties, it is necessary to preserve such properties by creating Land Bank for future use by Government of India or by respective States.

Hence, I urge for creation of Land Bank of the immovable properties held by closed Central Public Undertakings.